

(6)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

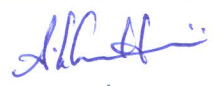
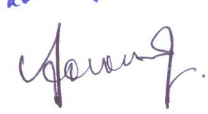
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 17/01/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER :TCP/3/2016  
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others  
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others  
UNDER SECTION :397/398

S.No. NAME (IN CAPITAL)  
SIGNATURE DESIGNATION

REPRESENTATION BY WHOM

1. SUSHMA HARINI A	Counsel for Petitioner	
2. Vijaya Prashanth. S.	Counsel for Respondent 1-3	

**ORDER**

Ms A Sushma Harini, counsel for petitioners present. Shri S Vijaya Prashanth, representing counsel for respondents present. Both the counsels reported that pleadings are complete and sought time for submitting arguments. Time extended at their request. Put up on **01.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)